1. These rules shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay.—The number of posts, classification and the scale of pay shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment.—Age limit and other qualifications.—The method of recruitment, the age limit and other qualifications, and other matters relating thereto shall be as specified in column 5 of the said Schedule.

4. Disengagement.—No person who has ceased to be or been expelled or convicted as a member of the service, and who has not served in the service shall be eligible for appointment to the said post in the Civil Services, but the Central Government may, if satisfied that such person is otherwise suitable the person, disengage from the service of all persons and other posts in the service and that there are other grounds for disengagement of persons from the service in accordance with the orders issued by the Central Government from time to time, make this regard.

### SCHEDULE

<table>
<thead>
<tr>
<th>Post No.</th>
<th>Number of posts</th>
<th>Classification</th>
<th>Selection</th>
<th>Whether</th>
<th>Rule(s) of recruitment</th>
<th>Age limit</th>
<th>Notes</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>2</td>
<td>3</td>
<td>4</td>
<td>5</td>
<td>6</td>
<td></td>
<td></td>
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<tr>
<td>1.1</td>
<td></td>
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</tr>
<tr>
<td>2.1</td>
<td>1352</td>
<td>Central Service</td>
<td>Selection</td>
<td>Yes</td>
<td>Central Service Rules</td>
<td></td>
<td></td>
</tr>
<tr>
<td>2.2</td>
<td>352F</td>
<td>Central Service</td>
<td>Selection</td>
<td>No</td>
<td>Central Service Rules</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

5. Post no. 1: The post is governed by the Central Service Rules.

6. Post no. 2: The post is governed by the Central Service Rules.

7. The above schedule is subject to the Central Government's discretion.

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8. The above schedule is subject to the Central Government's discretion.

9. The above schedule is subject to the Central Government's discretion.

10. The above schedule is subject to the Central Government's discretion.

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45. The above schedule is subject to the Central Government's discretion.

46. The above schedule is subject to the Central Government's discretion.
<table>
<thead>
<tr>
<th>Educational and other qualifications required for direct recruits</th>
<th>Whether age and educational qualification prescribed for direct recruits will apply in the case of promotions</th>
<th>Period of probation if any</th>
<th>Method of recruitment whether by direct recruitment or by promotion or by deputation, absorption and percentage of the posts to be filled by various methods</th>
</tr>
</thead>
<tbody>
<tr>
<td>Essential: M. Com. or degree in Commerce/Economics with degree in Law from a recognized university or equivalent.</td>
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<tr>
<td>Note: (1) Qualifications are relevant at the discretion of the Union Public Service Commission/Staff Selection Commission in case of candidates otherwise well qualified. (2) The qualification(s) and experience required are relevant at the discretion of the Services Selection Board in case of candidates belonging to Scheduled Castes/Scheduled Tribes at any stage of selection.</td>
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</tr>
<tr>
<td>Age limit for direct recruits: 30 years (relaxable for Government servants up to five years in accordance with the instructions of orders issued by the Central Government). Note: the earliest date for determining the age limit shall be the closing date for receipt of applications.</td>
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</tr>
</tbody>
</table>

(1) 50% by Direct Recruitment through Staff Selection Commission
(2) 50% by Promotion
In case of recruitment by promotion, probation, absorption, transfer from which promotion, departmental retirement to be made:

Upper Division Clerk/Stipendiary Grade III working in the regional office of the Department of Company Affairs having 5 years regular service after appointment thereto.

Group C: Departmental Promotion Committee.

[Case No. 32/11/59/Adm 3]
A. RAMASWAMY, Jr. Secy.